

12.9.2017

For Applicant: Sri Praveen Kumar is on adjournment

For Respondents: Sri K.K. Shukla for R-1 and Sri Rajendra Singh for R-2 to R-5

In view of the compliance report submitted, the applicants were absorbed in BSNL on the basis of their options given. Order appears to be substantially complied with. Hence this CCP is dismissed and notices issued to the respondents are discharged.

Incase the applicants are not satisfied with the order, they may proceed in accordance with law. The application filed by respondent no.1 for deletion of his name has become infructuous as the CCP has already been dismissed.

2W



(Ms. Jaya Das Gupta)
Member (A)

(Justice V.C. Gupta)
Member (J)

Girish/-

OR
Copy of Order
Recd 12.9.17
for a/c of 12.9.17
12.9.17
12.9.17
12.9.17

Recall Appl: 332/01765/2017 in CCP
332/00083/2016
in O.A. 16/2010

MR. 110-1765/17 appld.
for recall order of
12-9-17, which was
filed by Sri Praveen
Kumar Das Gupta
counsel for the
applicant on 19.9.17.
submitted to order

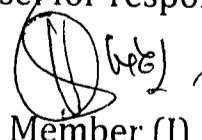
Mr.
10-7-

22.09.2017.

Hon'ble Mr. Justice V. C. Gupta, Member (J)
Hon'ble Mr. R. Ramanujam, Member (A)

At the request of counsel for applicant, list this case on 31.10.2017. Sri K. K. Shukla counsel for respondents is present.

Member (A)


Member (J)

V

31.10.17

■ SITTING OF DB LIST ON 13/12/17

13.12.17

■ SITTING OF DB LIST ON 7.3.18

7.3.18

10/16/2018

7.3.18

10/16/2018